

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2823
TO BE ANSWERED ON THE 13TH MARCH, 2018

EXCESSIVE USE OF PESTICIDES

2823. SHRI B.V. NAIK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that the problems associated with the unscientific and excessive use of pesticides have not been addressed properly by the Government, if so, the details thereof;
- (b) whether it is also a fact that the system for registration of pesticides does not address the systemic deficiency; and
- (c) if so, whether the Government is considering to review the Insecticides Act, 1968 as the pesticide sector needs better regulation to safeguard the environment and public health, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): The Ministry of Agriculture and Farmers Welfare is implementing "Monitoring of Pesticide Residues at National Level" (MPRNL) scheme, under which food commodities and environmental samples are collected and analyzed for the presence of pesticide residues. During 2012-17, a total of 98,275 samples have been collected and analyzed, out of which 2411 (2.5 %) samples were found exceeding Food Safety and Standards Authority of India (FSSAI) Maximum Residue Level (MRL). The annual reports of MPRNL are shared with the States for taking corrective measures.

(b): The Registration Committee, constituted under Section 5 of the Insecticides Act, 1968 registers pesticides after considering its efficacy and safety to human beings, animals and environment. Furthermore, the Registration Committee while granting Certificate of Registration to the applicant also approves labels and leaflets. These labels and leaflets, inter alia, provides information on safe usage of the insecticide. It is mandatory for every manufacturer to place these labels and leaflets in the packages of insecticide for sell. In additions, technical reviews are carried out from time to time to assess the safety of pesticides for their continued use.

(c): The Department of Agriculture, Cooperation and Farmers Welfare is in process of re-introducing Pesticides Management Bill.
